

Grade I posts in the Central Secretariat Service purely on a tenure basis.

(e) The claims of the junior members of the Central Secretariat Service have been considered and will continue to be considered for Grade I posts. The needs of the Central Government both for Grade I posts and for posts outside the Cadre, are, however, so heavy that it is not possible for the Central Secretariat Service alone to meet them without diluting the standards unduly.

**/KDIAN SFAool OF MINES AND APPLIE<sup>D</sup>  
GEOLOGY**

\*320. SHRI S. N. MAZUMDAR: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether any scheme has been envisaged for the expansion of the Indian School of Mines and Applied Geology at Dhanbad; and

(b) if so, what are the details of the scheme?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) and (b). Yes, Sir. Details of the scheme are being worked out.

**KUMBH MELA ALLOWANCE**

♦321. SHRI J. V. K. VALLABHARAO: Will the Minister for FINANCE be pleased to state:

(a) whether any Kumbh Mela allowance was sanctioned for the Central Government employees stationed at Allahabad during the last Kumbh Mela;

(b) if so, what is the number of such employees and what are the departments to which they belonged; and

(c) what was the expenditure incurred on this account?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) Yes, Sir

(b) and (c). The allowance was sanctioned to the employees of the following departments: —

- (1) Railways
- (2) Posts and Telegraphs.
- (3) Customs and Central Excise,
- (4) Indian Audit and Accounts.

Information about the number of employees and the expenditure involved is not readily available.

**PRIVILEGE TICKET ORDER CONCESSIONS TO>  
GOVERNMENT EMPLOYEES**

\*329. MOULANA M. FARUQI: Will the Minister for HOME AFFAIRS be-pleased to state whether Government are considering the possibility of reviving the Privilege Ticket Order concessions to the non-Railway employees of the Government of India?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): The question has been considered on a number of occasions, but it has not been found possible to revive the concession for reasons of economy.

**SURVEY OF THE MINERAL RESOURCES IN  
JAMMU AND KASHMIR**

\*330. MOULANA M. FARUQI: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state whether Government are-considering any proposals to start a thorough survey of the mineral resources in the State of Jammu and Kashmir?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): Yes, Sir.

**INCREASE IN PENSIONS TO EX-EMPLOYEES  
OF TRAVANCORE-COCHIN**

\*332. SHRIMATI K. BHARATHI: Will the Minister for FINANCE be pleased to state:

(a) whether Government have received any representations, from